

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No. 35776/2026

[Arising out of impugned final judgment and order dated 15-05-2025 in FAF0 No. 3072/2010 passed by the High Court of Judicature at Allahabad]

JILA JEET MAURYA

Petitioner(s)

VERSUS

AMAR NATH SINGH MAURYA & ANR.

Respondent(s)

(IA No. 229966/2026 - CONDONATION OF DELAY IN FILING; IA No. 229961/2026 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS; IA No. 229970/2026 - EXEMPTION FROM FILING O.T.)

Date : 18-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) Mr. P.N. Mishra, Adv.
 Mr. Umesh Dubey, AOR
 Mr. Mithilesh Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Delay of 298 days in filing and 14 days in refiling is condoned.
2. Leave granted.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)